

ORDER SHEET

O.A / MA / BA / CP NO. 489 OF 2005

Applicant/s V.K. Chatterjee Respds. M. J. Patten

Advocate for Applicant/s S.A. Pajardag Advocate for Respondent/s S. DP Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>20</u>
<p>for orders. Notices served on all the applicants.</p> <p>pleadings - $\frac{1}{1315}$ - complete</p> <p>S.O. - <u>plung</u></p> <p>D. (7)</p> <p>The case is ripe for hearing.</p> <p>Vide Hon'ble Court's order dt 12.5.08, MA No 1536/05 praying for condonation of delay shall be considered while hearing the parties finally. <u>S.M.</u></p> <p><u>12/5/09</u></p> <p>may be listed on 13/07/09 after in terms to both sides.</p> <p><u>10/7/09</u></p> <p><u>13-7-09</u></p> <p><u>10-7-09</u></p> <p>at 10/7/09 Counsel for the applicant respondents have been informed about the date through his clerk. <u>AM</u></p>	<p><u>13.07.09</u></p> <p>List has been revised. None is present on behalf of applicant.</p> <p>Matter pertains to the year 2005. It appears that the applicant has lost interest in prosecuting the matter.</p> <p>The OA is accordingly dismissed in default and for non-prosecution.</p> <p><u>S.M.</u> (S.N. Shukla) AM</p> <p><u>AM</u> (A.L. Raw) J.M.</p>	